CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.461/94

Friday this the 25th day of March, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR.P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. G.Oonnoonny, Stenographer Grade-III, Commander Works Engineers, Kattaribagh, Naval Bagh, Cochin-682 004.
- 2. A.Rajan, Office Superintendent-I, Garrison Engineer, Ernakulam, Kataribagh, Naval Base, Cochin.
- 3. M.V.Nair, Office Superintendent-II, Office of the Chief Engineer(Navy), Naval Base, Cochin.
- 4. Smt.Valsala P.Nair, Office Superintendent Grade-II, Chief Engineer's office(Navy), Cochin.

By Advocate Mr.N.N.Sugunapalan

vs.

- 1. Engineer in Chief,
 Army Headquarters,
 Kashmir House,
 New Delhi.
- 2. Union of India represented by its Secretary, Ministry of Defence, New Delhi.

.. Respondents

By Advocate Mr.T.P.M.Ibrahim Khan, ACGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

We have heard learned counsel for applicants and respondents. Applicants pray that they may be given a second chance to exercise option. We think that the grievances of applicants deserve to be considered on merits. We direct 1st respondent to consider Annexures A2 to A5 representations and pass appropriate orders thereon within

three months from today. The 1st respondent shall support his order with reasons. He will be well advised to adhere to the time schedule.

2. Application is disposed of with the aforesaid directions. No costs.

Dated the 25th March, 1994.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

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